

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 15.11.2016

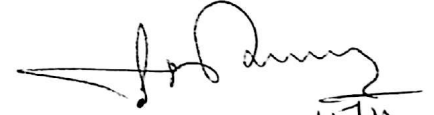
ORDER NO. 156 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. 148 and 155 of 2016 for CESTAT Delhi to the extent indicated below :-

On 15.11.2016 at 10.30 a.m. Hon'ble Shri Ashok Jindal, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will also hear Customs Division Bench matters alongwith Service Tax Division Bench matters.

On 15.11.2016 at 2.30 p.m. Hon'ble Shri Ashok Jindal, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will hear Single Member Bench matters as notified.


By Order



(A. Mohan Kumar)
Registrar

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Dy. Registrar